

have been decided to be covered under 20-Point Programme for providing drinking water ; and

(b) the details regarding the targets achieved so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) 8206

(b) The State Government has reported that 487 and 2,032 problem villages have been provided with drinking water supply in the years 1980-81 and 1981-82 respectively. The target for the year 1982-83 is to cover 3061 problem villages.

Programmes Undertaken By HUDCO in the States

5566. SHRI ANANTHA RAMULU MALLU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the HUDCO have decided to expand their construction activities in the year 1982-83 ;

(b) if so, the details regarding the programme to be undertaken in different States including Andhra Pradesh in the current financial year ; and

(c) the steps taken so far to implement those programmes ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) HUDCO mainly finance housing and urban development schemes and does not normally undertake construction of projects.

(b) During 1982-83, HUDCO envisaged to sanction a loan of Rs. 220 crores to various agencies in different States including Andhra Pradesh. For Andhra Pradesh, as on 31-1-1983, HUDCO sanctioned 45 schemes involving a project cost of Rs. 35.77 crores

with a loan component of Rs. 19.92 crores which will help in construction of 59,818 dwelling units.

(c) The concerned agencies in the respective States implement the sanctioned scheme. HUDCO, regularly, reviews and monitors the schemes.

Agricultural Technology for the Benefits of Common Cultivator

5567. SHRI K. MALLANNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have reviewed the programme/scheme framed for the benefits of agricultural technology to the common cultivator particularly small farmers during the year 1982-83 ;

(b) whether the agricultural production has increased or decreased during the year 1982-83 ; and

(c) what are the measures adopted by Government and how far its technology has succeeded to sustain the natural calamities like famine and floods in affected areas in rural agricultural life ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) The programmes/schemes are being reviewed from time to time.

(b) Final estimates of agricultural production for 1982-83 have not yet become available from all the States.

(c) The agricultural technology has played a significant role in imparting the latest technical know-how to farmers on various aspects of crop production for varied agro-climatic conditions and in providing contingency plan in case of adverse situations like flood and drought etc. To offset the losses in kharif caused by drought and floods, the Government launched compensatory rabi production campaign and other measures such as ensuring adequ-

ate and timely availability of agricultural inputs, increase in coverage of high yielding varieties, supply of institutional credits and adoption of dry farming technology including scientific utilisation of rain water for raising crops. Timely action in preparing crop plans and recommendations of specific agricultural technology has helped the common cultivator.

सेवा निवृत्त कर्मचारियों के लिए आवासीय भवन

5568. श्री हरीश रावत :
श्री माधव राव सिधिया :

क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार की योजना सेवा-निवृत्त कर्मचारियों को किशतों पर आवासीय भवन आबंटित करने की है;

(ख) यदि हां, तो उन्हें सरकार के पास कितनी धनराशि जमा करनी होगी; और

(ग) क्या श्रेणी तीन और श्रेणी चार के सेवानिवृत्त कर्मचारियों के लिए इतनी बड़ी राशि एक साथ जमा करना वित्तीय रूप से सम्भव होगा ?

निर्माण और आवास मन्त्रालय में उप-मन्त्री (श्री मोहम्मद उस्मान आरिफ) :

(क) दिल्ली विकास प्राधिकरण ने सेवानिवृत्त/सेवानिवृत्त होने वाले सरकारी कर्मचारियों के लिए एक विशेष आवास पंजीकरण योजना घोषित की थी और 15-12-82 से 15-3-83 तक पंजीकरण चालू रखा गया था। जब अभी दिल्ली विकास प्राधिकरण आवेदन पत्र आमंत्रित करेगा, विभिन्न आवास योजनाओं में रिलीज किए जाने वाले रिहायशी एककों में से 50 प्र०श० रिहायशी

एकक नकद भुगतान पर और शेष 50 प्र०श० किराया खरीद आधार पर बेचे जायेंगे।

(ख) दिल्ली विकास प्राधिकरण ने सूचित किया है कि इस योजना के अन्तर्गत जिन व्यक्तियों ने अपने नाम पंजीकृत कराये हैं उनको निम्नलिखित पंजीकरण राशि का भुगतान करना अपेक्षित था :—

मध्यम आय वर्ग	10,000 रुपये
निम्न आय वर्ग	5,000 रुपये
जनता	2,500 रुपये

(ग) दिल्ली विकास प्राधिकरण ने सूचित किया है कि पंजीकरण धरोहर उस विशेष वर्ग के रिहायशी एकक की अस्थाई लागत से 10 प्र०श० कम है और जिस व्यक्ति ने पंजीकरण के लिए आवेदन किया है उसे धरोहर राशि का भुगतान करने की स्थिति में होना चाहिये।

Damages to Roads and Buildings in Orissa due to Floods

5569. SHRI ARJUN SETHI :
Will the Minister of AGRICULTURE be pleased to state :

(a) whether Central Government are aware that floods have caused immense damage beyond proportion to the roads and buildings under the Central Government and Works Department in the State of Orissa ;

(b) if so, whether the exact extent of damage to the buildings and roads has been assessed and given to the Central Government ; and

(c) if so, the details thereof and the reaction of Central Government thereto ?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI ARIF MOHAMMAD KHAN) :
(a) to (c) According to the memo-